

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**C.P. No. 562/2018 In
OA No. 602/2015**

New Delhi, this the 15th day of February, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Raj Dev Rai, Aged 61 years,
S/o. Sh. Rameshwar Rai,
Retired from the post of RRB,
From Northern Railway Station,
Panipat (Har)
R/o. H. No. 2133/5, Vishish Colony,
Near Lal Dawara Mandir,
Kurukshetra-132 103 (Har).Petitioner

(By Advocate : Ms. Sonika for Mr. Yogesh Sharma)

Versus

1. Sh. R. K. Kulsherashtha,
General Manager, Northern Railway,
Baroda House, New Delhi.
2. Sh. R. N. Singh,
Divisional Railway Manager,
Northern Railway, State Entry Road,
New Delhi.
3. Sh. Nirdosh Singh
Sr. Crew Controller,
Northern Railway,
Panipat (Haryana). ...Respondents

(By Advocate : Mr. Shailendra Tiwari)

O R D E R (O R A L)

Justice L. Narasimha Reddy, Chairman :

This C.P. is filed alleging that the respondents did not comply with the order of this Tribunal dated 16.04.2018 in

O.A No. 602/2015.

2. Today, it is reported by the learned counsel for respondents that the order has since been complied with. Learned counsel for the petitioner does not dispute this. Therefore, the C.P. is closed. Contemnors are discharged.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Mbt/